

Governments to allocate ₹ 369.48 crore for construction of 80,000 toilets under the Swachh Bharat Mission-Gramin (SBM-G) as per the new funding ratio of 60:40; and

(b) if so, the steps taken to allocate funds in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAMESH CHANDAPPA JIGAJINAGI): (a) No, Sir.

(b) Does not arise.

Providing piped drinking water to all villages

†1509. SHRI RAM VICHAR NETAM: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) the number of houses in which drinking water is supplied through pipelines by Government and the percentage of people and houses covered under it, State-wise;

(b) the total amount allocated/released and spent under the said scheme during the last three years and the current year, year-wise and the amount likely to be spent, State-wise, to achieve the target of providing drinking water through pipelines for the purpose; and

(c) by when the drinking water is likely to be provided to the households in all villages?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAMESH CHANDAPPA JIGAJINAGI) : (a) State-wise details of number of houses in which drinking water is supplied through pipelines by Government alongwith the percentage of people and houses covered are given in Statement-I (*See* below).

(b) This Ministry supplements the efforts of the State for providing safe drinking water for its rural population with financial and technical assistance under the centrally sponsored National Rural Drinking Water Programme (NRDWP). States are vested with power to select, design, approve, execute and monitor drinking water supply facilities. This Ministry releases the funds to States under NRDWP but not separately for Piped Water Supply schemes. The total funds allocated/released and utilized by the States under NRDWP during the last three years and the current year are given in the Statement-II (*See* below). No assessment is made about the total funds likely to be incurred to achieve the target to provide piped drinking water for this purpose.

(c) The Ministry has prepared a Strategic Plan to cover 80% of rural households to have piped water supply with a household connection by the year 2022.

†Original notice of the question was received in Hindi.

Statement

State-wise details of number of houses where drinking water is supplied through pipelines by the Government alongwith the percentage of people and houses covered

Sl. No.	State	Total Household connections as on (27/07/2016)	% of total household connections with PWS as on (27/07/2016)
1.	Andaman and Nicobar Islands	6604	10.15
2.	Andhra Pradesh	1956198	21.43
3.	Arunachal Pradesh	9729	4.37
4.	Assam	108938	1.88
5.	Bihar	73257	0.41
6.	Chhattisgarh	281123	6.51
7.	Gujarat	4519290	69.77
8.	Haryana	1347132	40.76
9.	Himachal Pradesh	728220	54.27
10.	Jammu and Kashmir	457138	27.7
11.	Jharkhand	147311	2.96
12.	Karnataka	2877475	35.17
13.	Kerala	781502	13.6
14.	Madhya Pradesh	815484	7.47
15.	Maharashtra	4750931	35.35
16.	Manipur	15654	3.58
17.	Meghalaya	3301	0.7
18.	Mizoram	11705	11.17
19.	Nagaland	16144	4.88
20.	Odisha	170987	2.11
21.	Puducherry	40358	49.06
22.	Punjab	1328707	39.55
23.	Rajasthan	1007483	10.83
24.	Sikkim	69004	77.81
25.	Tamil Nadu	2660222	26.94
26.	Telangana	1758031	31.91
27.	Tripura	12102	1.41
28.	Uttar Pradesh	41361	0.16
29.	Uttarakhand	204412	13.53
30.	West Bengal	94317	0.58
	TOTAL	26294120	14.93

Statement-II

Details of total funds allocated/released and utilised by the States under NRDWP during last three years and in the current year

(₹ in crore)

Sl. No.	State	2013-14			2014-15			2015-16			2016-17 (As on 27.07.2016)		
		Alloc.	Release	Expend.	Alloc.	Rel.	Expend.	Alloc.	Rel.	Expend.	Alloc.	Rel.	Expend.
1	2	3	4	5	6	7	8	9	10	11	12	13	14
1.	Andaman and Nicobar Islands	1.04	0.09	0.64	0.86	0.81	0.43	0.38	0.16	0.00	0.44	0.22	0.00
2.	Andhra Pradesh	635.44	631.52	662.4	364.3	377.78	427.08	156.69	170.05	190.60	147.68	73.27	40.35
3.	Arunachal Pradesh	201.23	237.32	230.97	64.21	109.83	119.5	58.08	65.40	66.23	63.59	49.79	0.56
4.	Assam	470	514.98	635.18	501.1	545.87	586.88	211.73	214.11	182.16	227.84	107.28	4.45
5.	Bihar	432.38	338.95	307.43	441.07	340.48	381.9	209.60	202.73	295.38	217.08	94.77	18.06
6.	Chandigarh	0	0	0	0	0	0	0.00	0.00	0.00	0.00	0.00	0.00
7.	Chhattisgarh	136.13	135.2	172.38	159.08	150.74	165.22	63.69	60.83	64.64	65.83	32.44	7.32
8.	Dadra and Nagar Haveli	0	0	0	0	0	0	0.00	0.00	0.00	0.00	0.00	0.00
9.	Daman and Diu	0	0	0	0	0	0	0.00	0.00	0.00	0.00	0.00	0.00
10.	Goa	5.5	0	2.22	4.61	0	0	2.08	1.66	0.00	2.38	1.19	1.02
11.	Gujarat	533.73	515.07	627.95	509.48	405.58	491.44	230.68	238.91	274.78	238.12	118.37	56.42

Written Answers to

[1 August, 2016]

Unstarred Questions

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1	2	3	4	5	6	7	8	9	10	11	12	13	14
12.	Haryana	229.46	229.52	301.15	213.04	277.98	228.82	97.65	122.65	150.74	107.31	53.45	0.00
13.	Himachal Pradesh	138.51	130.81	153.33	131.84	120.89	120.18	59.58	64.38	69.88	67.58	32.44	0.00
14.	Jammu and Kashmir	462.43	414.82	499.79	441.33	474.41	458.03	199.40	192.12	222.16	227.50	113.73	0.00
15.	Jharkhand	172.85	243.29	277.96	169.86	175.18	206.88	76.85	82.09	112.44	86.99	43.31	22.83
16.	Karnataka	868.76	897.29	928.81	605.38	563.91	622.37	307.62	278.08	366.68	298.92	137.38	0.00
17.	Kerala	155.58	212.04	265.1	115.59	124.1	131.86	52.78	48.05	64.45	58.23	28.02	22.72
18.	Lakshadweep	0	0	0	0	0	0	0.00	0.00	0.00	0.00	0.00	0.00
19.	Madhya Pradesh	404.81	474.95	483.98	397.18	440.18	399.94	181.76	193.73	305.75	200.28	96.80	55.92
20.	Maharashtra	788.48	690.27	657.46	780.06	748.23	901.96	344.16	330.88	584.00	346.16	165.59	42.15
21.	Manipur	58.75	55.3	57.17	90.35	88.54	92.25	28.98	27.92	43.44	26.42	13.21	0.60
22.	Meghalaya	92.18	103.4	114.81	44.61	69.5	81.02	30.52	31.24	30.92	34.35	17.16	0.37
23.	Mizoram	38.41	44.89	33.37	42.43	34.5	39.81	17.71	17.32	23.16	18.38	9.19	0.00
24.	Nagaland	56.66	61.07	52.38	103.19	101.44	86.45	35.27	38.53	61.90	22.70	11.33	0.00
25.	Odisha	227.35	317.07	288.08	205.69	230.67	257.29	96.90	103.19	150.64	105.10	51.29	2.44
26.	Puducherry	1.59	0.06	0	1.62	0	0	0.74	0.00	0.00	0.83	0.29	0.00

27.	Punjab	96.89	147.95	159.05	93.88	97.38	90.23	39.77	42.79	36.57	39.18	19.53	31.65
28.	Rajasthan	1231.05	1332.49	1572.96	1194.46	1304.64	1386.79	547.17	526.75	480.21	609.59	289.20	0.09
29.	Sikkim	16.88	26.56	71.25	30.38	31.7	32.03	10.64	12.05	12.49	7.63	3.81	0.00
30.	Tamil Nadu	273.63	387.11	527.57	367.36	382.46	432.39	137.50	182.35	164.85	126.72	62.16	62.82
31.	Telangana	--	--	--	200.65	212.24	189.25	88.77	97.71	106.42	89.44	44.33	39.05
32.	Tripura	59.29	89.93	94.19	62.06	68.31	64.81	28.07	31.68	39.97	26.60	12.98	4.12
33.	Uttar Pradesh	923.18	794.93	858.5	962.43	1036.3	1146.18	437.69	450.31	668.18	403.27	173.40	77.14
34.	Uttarakhand	145.58	87.61	138.59	135.01	111.48	152.94	63.57	60.06	98.91	69.99	34.99	20.48
35.	West Bengal	490.63	485.83	757.11	436.53	431.09	480.72	199.68	216.85	288.75	199.27	95.74	48.90
TOTAL		9348.4	9600.32	10931.78	8869.64	9056.22	9774.65	4015.71	4104.58	5156.3	4135.40	1986.66	559.46

Written Answers to

[1 August, 2016]

Unstarred Questions